

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 20.11.2019 (WEDNESDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 729 of 2019	G.R.K. Reddy. Vs. Phoenix ARC Pvt Ltd & Ors.	Nithin Chowdary	Arjit Mazumdar
2.	Comp. App. (AT) (Ins) No. 1040 of 2019	Digant L. Kapadia. Vs. Bank of India & Anr.	Dhaval Deshpandey	
3.	Comp. App. (AT) (Ins) No. 1096 of 2019	Amit Lodha. Vs. Associated Road Carrier Ltd.	Harsh N. Gokhale	
4.	Comp. App. (AT) (Ins) No. 1170 of 2019 & I.A. No. 3801 of 2019	Transgulf Frozen Food Containers Pvt Ltd. Vs. Shriram Transport Finance Co. Ltd & Anr.	Abhinav Prakash	Jeevesh Nagrath

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 1161 of 2019	New Bharat Refractories Ltd. Vs. Dhendai Tea and Industries Pvt Ltd.	Dhruv Surana.	
6.	Comp. App. (AT) (Ins) No. 1200 of 2019	Ravi Srinivas. Vs. Super Agri Seeds Pvt Ltd & Ors.	T.N. Durga Prasad	
7.	Comp. App (AT) (Ins) No. 1270 of 2019	Lalit Kumar Vs. State Bank of India	Amit Kumar	
8.	Comp. App (AT) (Ins) No. 1271 of 2019	GRIDCO Ltd. Vs. Surya Kanta Satapathy & Ors.	Raj Kumar Mehta	
9.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	
10.	Comp. App (AT) (Ins) No. 1277 of 2019	S. Kumar Construction Co. Vs. Bharati Airtel Ltd.	Alok Tripathi	
11.	Comp. App (AT) (Ins) No. 1278 of 2019	Gandhar Oil Refinery (India) Ltd. Vs. Madhucon Sugar and Power Industries Ltd.	Nithin Sarvanan	

12.	Comp. App (AT) (Ins) No. 1287 of 2019	FLSmidth Pvt. Ltd. Vs. The Liquidator, Savan Godiawala Lanco Infratech Ltd.	K.V. Balakrishnan	
13.	Comp. App (AT) (Ins) No. 1308 of 2019 (With Defects)	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	
14.	Comp. App (AT) (Ins) No. 1309 of 2019 (With Defects)	J.K. Meshram Vs. V. Venkatachalam With	Ashish Verma	
15.	Comp. App (AT) (Ins) No. 1310 of 2019 (With Defects)	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	
16.	Comp. App (AT) (Ins) No. 1311 of 2019 (With Defects)	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	
17.	Comp. App (AT) (Ins) No. 1312 of 2019 (With Defects)	Jai Lahari Enterprises Vs. V.Venkatachalam With	Ashish Verma	
18.	Comp. App (AT) (Ins) No. 1313 of 2019 (With Defects)	NKS Infra & Contract Vs. V.Venkatachalam With	Ashish Verma	
19.	Comp. App (AT) (Ins) No. 1314 of 2019 (With Defects)	Bhadrakali Enterprises Vs. V.Venkatachalam With	Ashish Verma	
20.	Comp. App (AT) (Ins) No. 1315 of 2019 (With Defects)	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam With	Ashish Verma	
21.	Comp. App (AT) (Ins) No. 1316 of 2019 (With Defects)	Scop Infrastructure and Company Vs. V.Venkatachalam With	Ashish Verma	
22.	Comp. App (AT) (Ins) No. 1317 of 2019 (With Defects)	M.N. Patil Vs. V.Venkatachalam With	Ashish Verma	
23.	Comp. App (AT) (Ins) No. 1318 of 2019 (With Defects)	Royal Enterprises Vs. V.Venkatachalam With	Ashish Verma	
24.	Comp. App (AT) (Ins) No. 1319 of 2019 (With Defects)	Patel Erectors. Vs. V.Venkatachalam With	Ashish Verma	
25.	Comp. App (AT) (Ins) No. 1320 of 2019 (With Defects)	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	

26.	Comp. App (AT) (Ins) No. 1321 of 2019 (With Defects)	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	
27.	Comp. App (AT) (Ins) No. 1322 of 2019 (With Defects)	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	
28.	Comp. App (AT) (Ins) No. 1323 of 2019 (With Defects)	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	
29.	Comp. App (AT) (Ins) No. 1324 of 2019 (With Defects)	Vishal Ghisulal Jain Vs. Amar Universal Pvt. Ltd.	Dhaval Deshpande	
30.	Comp. App (AT) (Ins) No. 1327 of 2019 (With Defects)	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	
31.	Comp. App (AT) (Ins) No. 1329 of 2019 (With Defects)	HDFC Bank Ltd. Vs. Bhagwan Das Auto Finance Ltd.	Sanjeev Pathak	
32.	Comp. App (AT) (Ins) No. 1331 of 2019	Thermosol Glass India Pvt Ltd. Vs. N S Associates Pvt Ltd.	Saurabh Munjal	
33.	Comp. App (AT) (Ins) No. 1332 of 2019	K.G. Rajasekaran Vs. Alectrona Energy Pvt Ltd.	Promila	
34.	Comp. App (AT) (Ins) No. 1333 of 2019	Lingamaneni Ramesh Vs. MTU Maintenance Berlin – Brandenburg GmbH & Anr.	Swapnil Gupta	
35.	Comp. App (AT) (Ins) No. 1334 of 2019	Power Grid Corporation of India Ltd. Vs. Korba West Power Company Ltd & Ors.	Anshuman Sharma	
36.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt Ltd. Vs. GRG Estates Pvt Ltd.	Ayushmaan Bhutani	
37.	Comp. App (AT) (Ins) No. 1336 of 2019	Shrem Residency Pvt Ltd. Vs. Shraman Estates Pvt Ltd.	Ayushmaan Bhutani	
38.	Comp. App (AT) (Ins) No. 1337 of 2019	Pegasus Asset Reconstruction Pvt Ltd. Vs. Yashomati Hospitals Pvt Ltd.	Dinkar Singh	
39.	Comp. App (AT) (Ins) No. 1338 of 2019	Fort Gloster Industries Ltd. Vs. The resolution Professional , Fort Gloster Industries Ltd & Anr.	Anil Agarwalla	

40.	Comp. App (AT) (Ins) No. 1339 of 2019	Nadig Associates. Vs. BCIL Red Earth Developers India Pvt Ltd & Ors.	Nidhi Khanna	
41.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murlu Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	
42.	Comp. App (AT) (Ins) No. 1341 of 2019	Dhirajbhai P Lakkad Vs. State Bank of India	Dhaval Mehrotra	
43.	Comp. App (AT) (Ins) No. 1342 of 2019	Syndicate Bank Vs. Leel Electricals Ltd.	Anju Jain	
44.	Comp. App (AT) (Ins) No. 1343 of 2019	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd & Ors.	Varsha Banerjee	
45.	Comp. App (AT) (Ins) No. 1344- 1345 of 2019	Canara Bank Vs. Kannan Tiruvengadam.	Rajesh Kumar	
46.	Comp. App (AT) No. 333 of 2019	Simrat Chadha Vs. Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & Ors.	Simrat Chadha	
47.	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	

For Admission (After Notice)

48.	Comp. App. (AT) No. 296 of 2019	Vijaya Sai Poultries Pvt Ltd. Vs. Vemulapalli Sai Pramella & Ors.	Manisha Chaudhary	
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Note: - The Court will rise at 12:30 PM.

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By Order

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Registrar**